

Allocation/Achievement of Pavement Dwellers Shelter Scheme

4297. SHRI AMAL DATTA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the target, allocation and achievement of the Pavement Dwellers Scheme so far, State-wise;

(b) the sources of funds for the scheme, apart from the Union Government allocations, and the funding pattern, State-wise;

(c) the achievement in respect of the following housing schemes for Beedi workers, Handloom Workers and working women's ownership condominium; and

(d) the details of eligible agencies to implement the above schemes and the criteria for selection and assistance to be given to such agencies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) The Central Govt. do not fix any Statewise target and allocation of funds under the Payment Dwellers Scheme, renamed as Night Shelter Scheme for footpath dwellers.

As per modified scheme launched in 1990-91, the Central Govt. provides through Housing and Urban Development Corporation (HUDCO) Rs. 1,000/- per capita subsidy and Rs. 4000/- per capita as loan from HUDCO to the implementing agency at 10% per annum repayable in 10 years. In case cost of construction exceeds Rs. 5,000/- per capita, 50% of the excess cost will be provided as loan by HUDCO and the remaining amount is to be mobilised either by concerned local body or the State Govt.

The year-wise and State-wise details of amounts sanctioned as subsidy/loan for implementation of the scheme are given in Statement I below.

(c) The achievements in respect of housing schemes for Beedi workers, Handloom workers and working women ownership condominium scheme are given in Statement II below.

(d) The details of eligible agencies and criteria for selection and assistance are given below:—

1. Schemes under Beedi Workers Welfare Fund

(i) The housing scheme for economically Weaker sections engaged in beedi industry envisages grant of subsidy to a State Govt. from the Central Govt. at the rate of 50% of actual construction cost per tenement subject to a maximum of Rs. 5,000/- per tenement plus development charges at the rate of Rs. 800/- and Rs. 1000/- per house for ordinary and swelly black cotton soil respectively for the construction of house for all eligible employees in beedi industry including the Ghar Khatta Workers. This may be supplemented by subsidy from State Govt. and the loan from the financial institutions.

(ii) The Scheme 'Build Your Own House Scheme for Beedi Workers' envisages grant of subsidy-cum-loan from the Beedi Workers Welfare fund to such Beedi workers as are residing in neighbouring villages for the construction/repair/expansion/modification of houses on sites owned by them. Subsidy of Rs. 1000/- and interest free loan of Rs. 6,000/- is payable to each eligible worker. The subsidy will be sanctioned by the Welfare Commissioner of the region on the recommendation of the Advisory Committee concerned.

(iii) Under the Group Housing Scheme for Beedi Workers and other eligible industrial labour, a Cooperative Group Housing Society formed by a minimum of 50 eligible workers of the Beedi industry whose monthly

wages do not exceed Rs. 1600/-, loan and subsidy at the rate of Rs. 6000/- and Rs. 1000/- per house, respectively are granted by the Central Govt. on the recommendation of the concerned Welfare Commissioner.

This scheme is implemented by the respective State Govts. through either (a) Handloom Apex Cooperative Societies/Handloom Development Corporations or (b) the specialised agencies set up by concerned State Governments for the execution of projects. The financing pattern under this scheme is as under:—

2. Workshed-cum-Housing Scheme Handloom Weavers

<i>Nature of Units</i>	<i>Unit cost</i> Rs.	<i>Central subsidy per unit</i> Rs.	<i>State subsidy per unit</i> Rs.	<i>Loan from HUDCO</i> Rs.	<i>Weavers Contribution</i> Rs.
Rural House cum-Workshed.	9000	3000	3000	3000	
Urban House-cum-workshed.	15000	2500	2500	9700	300
Worksheds	3000	1500	1500		

3. Working Women Ownership Condominiums

This scheme is operated by HUDCO under which any State Authority, social or women's organisation in

possession of land, can approach HUDCO for financial assistance. HUDCO will provide loan assistance to the extent of 70-80% of the cost at a concessional interest of 12.5% per annum repayable in 12 years.

STATEMENT I

*Details of Schemes Sanctioned/Assistance given under Pavement Dwellers Schemes/
Footpath Dwellers night shelter scheme*

<i>Year</i>	<i>State/UT</i>	<i>Central Grants/ Subsidy released</i> (Rs. in lakhs)	<i>HUDCO loan-sanctioned</i>	<i>Remarks</i>
1	2	3	4	5
1988-89	Tamil Nadu	133.60	..	
	West Bengal	104.00	..	
	Andhra Pradesh	61.32	..	
1989-90	Andhra Pradesh	40.34	..	
	Maharashtra	66.74	..	
	Tamil Nadu	185.68	..	

1	2	3	4	5
1990-91	Tamil Nadu	10.58	34.18	
&	Gujarat	2.75	11.00	
1991-92	Maharashtra	17.25	..	Central subsidy and
(as on	Chandigarh	2.00	..	HUDCO loan in respect
22-8-91)	Uttar Pradesh	26.70	106.80	of schemes sanctioned are
	Rajasthan	4.00	10.21	released by HUDCO after
	Orissa	1.28	5.12	necessary formalities are
				completed by borrowing
				agencies.

STATEMENT II

Achievement in respect of housing schemes for Beedi workers, Handloom workers and working women's ownership condominium scheme

(1) *Beedi workers' Housing Schemes*

Government of India (Ministry of Labour) have formulated three schemes viz., (i) Housing Scheme for Economically weaker section of workers engaged in Beedi industry, (ii) Build Your Own House Scheme, and (iii) Group Housing Scheme for Beedi Workers. Under the Housing Scheme for Economically Weaker Sections of Beedi Workers, Central Government subsidy is released only when the houses reach upto roof level. Under the scheme, so far administrative approval of the Central Government for 13066 houses have been granted while subsidy amounting to Rs. 418.28 lakhs for 9718 houses has been released.

Under the Build Your Own House Scheme, sanction for 2091 houses have been given so far.

Under the Group Housing Scheme which was introduced in January, 1989, no house has been sanctioned so far.

(2) *Workshed-cum-Housing Scheme for Handloom Weavers*

Under the Central Scheme for construction of workshed-cum-house to handloom weavers, 54,394 units were

constructed during the 7th Five Year Plan and 14283 units were sanctioned during 1990-91 by the Ministry of Textiles (Development Commissioner for Handlooms).

(3) *Working Women Ownership Condominium*

Under the HUDCO scheme for construction of Ownership Condominium for Working women, so far HUDCO has sanctioned 3 schemes with a project cost of Rs. 1.33 crores and HUDCO loan commitment of Rs. 1 crore. These schemes will provide 34 dwelling units and 166 commercial units.

Central Council for Homoeopathy

4298. SHRIMATI GEETA MUKHERJEE:

SHRI MANORANJAN SUR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the persons nominated by the Government to Central Council for Homoeopathy in 1991 satisfy the provisions of Homoeopathy Central Council Act, 1973 are registered with the Board/Council of Homoeopathic medicines of respective States/Union Territories; and

(b) if not, the action taken by the Government in this regard?